



आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठें, चण्डीगढ़
Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh

Date: 13.08.2026

List of Tribunal Orders pronounced

Sr. No.	ITA/MA/SA No.	Name of the case	Bench	Date of hearing	Order Pronounced Date	Result
Author: Sh. Laliet Kumar, JM			Co-Author: Sh. Manoj Kumar Aggarwal, AM			
1 & 2	ITA Nos. 117 & 156/Chd/26	Shri Om Prakash Bansal Edu.	B	25.05.2026	12.08.2026	Allowed
Author: Sh. Rajesh Damodarlal Kumar, JM			Co-Author: Sh. Manoj Kumar Aggarwal, AM			
1	ITA No. 1885/Chd/25	ITO Vs Ankur Goel	A	11.08.2026	12.08.2026	Dismissed
2	ITA No. 790/Chd/25	Harjeet Singh	A	10.08.2026	12.08.2026	Allowed
3	ITA No. 1805/Chd/25	Khamgar Druk Dharamkara Coll of Buddhist	A	11.08.2026	12.08.2026	Allowed
4	ITA No. 1806/Chd/25	Khampgar Monastic Charitable Trust	A	11.08.2026	12.08.2026	Allowed
5	ITA No. 271/Chd/26	Kuldip Singh	A	10.08.2026	12.08.2026	Allowed
6 & 7	ITA Nos. 1555 & 1556/Chd/25	Jaspal	A	11.08.2026	12.08.2026	Allowed
8	ITA No. 279/Chd/26	Charanjit Singh HUF	A	10.08.2026	12.08.2026	Allowed
9	ITA No. 1075/Chd/26	Kurukshetra University	A	04.08.2026	12.08.2026	Allowed
10	ITA No. 778/Chd/26	Daljit Kaur	A	04.08.2026	12.08.2026	Allowed
Author: Sh. Vijay Varma, AM			Co-Author: Sh. Laliet Kumar, JM			
1 & 2	ITA Nos. 721 & 722/Chd/26	Tika Ram Education Society	B	12.08.2026	13.08.2026	Allowed


Assistant Registrar